

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).24516/2005

J. NARAHARI CHARI Petitioner(s)

VERSUS

B.R. JAIN (D) BY LRS. Respondent(s)

(With prayer for interim relief and office report)

Date: 20/09/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr Gaichangpou Gangmei, Adv.
Mr. Sridhar Potaraju,Adv.

For Respondent(s)

Mrs.D. Bharathi Reddy,Adv.

UPON hearing counsel the Court made the following
O R D E R

Three weeks' time is granted as final chance for submitting the status of dasti in respect of legal representative Nos. i to v of respondent No.1(a).

In the meanwhile, the ld. Counsel for the petitioner to furnish the complete address of the District Court for enabling the registry to get the notice issued to these legal representatives through it also.

List again on 30.10.2013.

| | (M.A.SAYEED) |
| | REGISTRAR |

hj